

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-101
CP No.-54/59/ND/2023

IN THE MATTER OF:

Nisarg Harshad Vaghela & Anr.

....Applicant

Vs.

M/s. Niho Construction Ltd. & Ors.

.....Respondent

SECTION

U/s 59 CA

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one has appeared on behalf of the Petitioners. In the interest of justice, list the matter on **19.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)